GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

LOK SABHA UNSTARRED QUESTION NO. 1790 TO BE ANSWERED ON 10.12.2025

INCREASE IN MPLAD FUND

1790. SHRI BHAUSAHEB RAJARAM WAKCHAURE:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether every Lok Sabha MP is given only Rs. five crore per year under the Member of Parliament local Area Development Scheme (MPLADS) fund while in many States of the Country, every Member of Legislative Assembly (MLA) is given an annual fund of Rs. five crore for development works and if so, the details thereof;
- (b) whether Government is aware of the disparity that on an average a Lok Sabha Constituency has 6-7 Assembly Constituencies;
- (c) whether the Government agree that the amount of MPLAD fund is insufficient for development of such large Lok Sabha Constituency; and
- (d) if so, whether there is any proposal under consideration of the Government to increase the amount of MPLAD fund from Rs. 30 to Rs. 35 crore annually?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (RAO INDERJIT SINGH)

- (a) to (c) Under Members of Parliament Local Area Development Scheme (MPLADS), each Hon'ble Member of Parliament is entitled for ₹ 5.00 crore annually, irrespective of the number of Assembly Constituencies falling within their Lok Sabha Constituency. Whereas the annual entitlement of Members of Legislative Assembly Local Area Development Scheme (MLALADS) may vary across States and is under the domain of respective State/UT Government.
- (d) No, Sir.